

Operational Research Projects in Punjab, J & K and Sikkim.

(e) Yes, Sir The tribal beneficiaries in Gujarat and Rajasthan have been benefited through the adoption of 'Amber Charkha', rope making and soap making.

(f) As already stated in (c) and (d)

Fertilizer Retention Price of Urea

4227. SHRI H. B. PATIL :
SHRI ANANTA PRASAD
SETHI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Fertilizer Industry Coordination Committee has rejected the proposal made by the high level ministerial Committee on fertilisers retention price of urea that the existing price be fixed on grouping of units based on the feedstocks; and

(b) if so, the details regarding the other recommendations made in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) No decisions have been taken on the recommendations of the inter-Ministerial Committee set up by the Government to review the scheme of fertilizer retention price and subsidy.

(b) Does not arise.

ESI Hospitals/Dispensaries in Gujarat

4228. DR. DATTA SAMANT : Will the Minister of LABOUR be pleased to state :

(a) the number of companies/factories which are covered under the Employees State Insurance Scheme in Gujarat State;

(b) whether there is not even a single E.S.I. hospital in Umbargaon to Vapi area in Valsad district; and

(c) the number of E.S.I. dispensaries and doctors in that area ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) 4786.

(b) Yes, Sir. The ESI Corporation has, however, agreed, in principle to construct a 100-bedded ESI hospital at Vapi and the land for hospital has been acquired;

(c) Two dispensaries with 6 Medical Officers and one dispensary with 6 Medical Officers are functioning at Vapi and Navasari respectively. In addition, one more dispensary has been sanctioned for Vapi.

Interest on EPF Paid by M/s. Crown Aluminium Company, Bombay

4229. DR. DATTA SAMANT : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that the management of M/s. Crown Aluminium Company, Bombay has paid only 4.5 per cent interest on the Employees Provident Fund amount to their workman;

(b) whether the exempted trustees of the Employees Provident Fund of the company have to pay the same interest as is being paid by the Employees Provident Fund Commissioner; and

(c) if so, the action taken by the Employees Provident Fund Commissioner against the trustees of M/s. Crown Aluminium Company for giving less interest on the provident fund amount to their workmen ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) According to available information, Provident Fund Trust of the Company had paid interest at the rate of 5.25% on the closing balance for the year 1984-85. The information for the year 1985-86 is not readily available,

(b) Yes, Sir. According to the revised terms and conditions of exemption, the